

(b) whether the Advisers so appointed were recruited directly or through the Union Public Service Commission ?

The Deputy Minister of Home Affairs (Shri Datar) : (a) and (b). Information is being collected and will be placed on the Table of the House as soon as available.

Hindi Teachers

1251. Shri Radha Raman : Will the Minister of Education be pleased to state :

(a) whether it is a fact that Government have decided to provide non-Hindi speaking areas of the country with Hindi teachers at the cost of Central Government ; and

(b) if so, the names of those areas and the numbers of teachers for each such area ?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) : (a) and (b). The matter is under consideration.

Gandhian Philosophy

1252. Shri Radha Raman : Will the Minister of Education be pleased to state :

(a) whether it is a fact that a committee has been set up by Government for examining the question of introducing Gandhian Philosophy in schools and that it held its meetings in Delhi in August, 1955 ; and

(b) if so, its recommendations if any ?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das) : (a) Yes, Sir.

(b) The proceedings of the Committee have yet to be finalised.

Bhopal Apex Bank

1254. Pandit C. N. Malviya : Will the Minister of Finance be pleased to state :

(a) whether the Reserve Bank of India granted any amount for establishing an Apex Bank in the Bhopal State ; and

(b) if so, how much and when it was given ?

The Minister of Revenue and Civil Expenditure (Shri A. C. Guha) : (a) and (b). It is not permissible for the Reserve Bank to give any monetary assistance direct to an apex co-operative bank for its establishment and only recently they have been empowered to lend to the State Governments for subscribing directly or indirectly to the share capital of Co-operative Institutions. The State Government of Bhopal has not asked for any such loan from the Reserve Bank.

Survey of India Class IV Employees

1255. Shri T. B. Vittal Rao : Will the Minister of Natural Resources and Scientific Research be pleased to state :

(a) whether the Surveyor General of India has issued any order prohibiting class IV employees from sending copies of their representations to their registered Trade Union ; and

(b) if so, reasons therefor ?

The Deputy Minister of Education (Dr. K. L. Shrimali) : (a) No, Sir.

(b) Does not arise.

Survey of India Employees

1256. Shri T. B. Vittal Rao : Will the Minister of Natural Resources and Scientific Research be pleased to state :

(a) whether it is a fact that certain categories of staff in the Reproduction Sections of the Survey of India have recently been classified as 'War Reserve' ; and

(b) if so, the reasons for doing so in 1955 ?

The Deputy Minister of Education (Dr. K. L. Shrimali) : (a) and (b) An office order to this effect was erroneously issued recently by a subordinate official in the Map Publication Directorate. This order has since been cancelled.

Survey of India Class IV Employees

**1257. { Shri T. B. Vittal Rao :
Dr. Rama Rao :**

Will the Minister of Natural Resources and Scientific Research be pleased to state :

(a) whether it is a fact that Class IV staff of Survey of India, Eastern Circle stationed at Shillong were paid Rs. 3/- as temporary increase in lieu of Assam Compensatory Allowance prior to May, 1954 ;

(b) whether it is a fact that the temporary increase paid after the 1st January, 1947 is being recovered from their pay while the Assam Compensatory Allowance at old rates of Rs. 10/8/- has not so far been paid to them ; and

(c) if so, the reasons therefor ?

The Deputy Minister of Education (Dr. K. L. Shrimali) : (a) to (c). A statement giving the required information is attached. [See Appendix XI, annexure No. 60.]

Directorate of Map Publication Employees

1258. Dr. Rama Rao : Will the Minister of Natural Resources and Scientific Research be pleased to state whether the

staff paid from contingencies of the Directorate of Map Publication, Survey of India, prior to the 15th August, 1947 who have been brought on to the Regular Establishment, have been paid the enhanced rate of Dearness Allowance with effect from the 1st January, 1947 ?

The Deputy Minister of Education (Dr. K. L. Shrimali) : Orders for payment are expected to be issued shortly.

Survey of India Karamchari Class IV Union

1259. Shrimati Renu Chakravarty : Will the Minister of **Natural Resources and Scientific Research** be pleased to state :

(a) whether a copy of the resolution and charter of demands passed at the sixth Annual Conference of the Survey of India Karamchari Class IV Union has been received and

(b) if so the action taken thereon ?

The Deputy Minister of Education (Dr. K. L. Shrimati) : (a) and (b). Although the Survey of India Karamchari Class IV Union is not a body recognised by Government, the resolution and charter of demands passed at its sixth Annual Conference held in January, 1955, were examined by Government, but no action was considered necessary.

Survey of India Class IV Employees

1260. Shrimati Renu Chakravarty : Will the Minister of **Natural Resources and Scientific Research** be pleased to state :

(a) whether it is a fact that Class IV staff of India, Easter Circle, Shillong, have to perform guard duty at night after regular 8 hours duty in office during the day ;

(b) if so, whether it is in accordance with the Rules, and

(c) if not, reasons therefor ?

The Deputy Minister of Education (Dr. K. L. Shrimali) : (a) No, Sir.

(b) and (c). Do not arise.

अमरीका द्वारा लगायी गई पूंजी

१२६१. श्री रघुनाथ सिंह : क्या वित्त मंत्री १५ सितम्बर, १९५५ को दिये गये तारांकित प्रश्न संख्या १७९६ के उत्तर के संबंध में वह बताने की कृपा करेंगे कि अमरीका द्वारा अर्थात् अमरीकी नागरिकों, सरकार, कारपोरेशन और कम्पनियों द्वारा भारत में अभी कितनी पूंजी लगायी गयी है !

वित्त मंत्री (श्री ली० डी० बेनामुज) : भारत के विदेशी देने पावने को गणना के सम्बन्ध में रिजर्व बैंक आफ इंडिया की रिपोर्ट में जो बातें बताई गयी हैं, उनसे हमारे सरकार को और कोई जानकारी नहीं है। इस रिपोर्ट की एक प्रति सदन के पुस्तकालय में रखी है। इस रिपोर्ट में बतलाया गया है कि ३० जून, १९४८ को क्या स्थिति थी और यह भी दिखलाया गया है कि भारत में अमेरिका ने १७,९७ लाख रुपये की पूंजी लगा रखी है। धाशा है कि बाद की स्थिति का पता जल्दी ही पता जायगा।

Taxation Exemption

1260. Shri Ramachandra Reddy : Will the Minister of Finance be pleased to state :

(a) the total amount drawn by the Ministers and officers of the Central Government towards their salaries, when they were on tour outside India during the years, 1953-54, 1954-55 and 1955-56, so far;

(b) whether such amounts are exempted from taxation; and

(c) if so, the loss of income to the Central exchequer by such an exemption ?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah) : (a) The information regarding the total amount drawn by the Ministers and officers of the Central Government when on tour outside India is being collected and will be laid on the Table of the House when available.

(b) The question whether the amounts drawn by the Ministers and officers of the Central Government while on tour outside India are exempt from taxation or not will on their residential status determined with reference to Section 4A and 4B of the Indian Income Tax Act. If the Minister or the officer is not resident in India, he will not be liable to tax in respect of the salaries for the period of tour unless they are received in India. If he is resident but not ordinarily resident, he will not be liable to tax on such salaries unless they are received in or brought into India. If, however, he is resident and ordinarily resident, he will be liable to pay tax on his world income (i.e. including salaries for the period of tour received outside India) subject to a maximum deduction of Rs. 4500 in respect of income earned outside India but not brought into India.